

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Execution Petition No. 2 of 2013 in
Appeal Nos. 171 & 187 of 2010**

Dated : 13th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Western Electricity Supply
Company Limited**

....Execution Petitioner-Appellant(s)

Versus

OCL Iron & Steel Ltd.

....Respondent (s)

Counsel for the Execution Petitioner(s): Mr. Suresh Tripathy

ORDER

Issue notice to the Respondents returnable on 11.07.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **11.07.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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